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Title: Need to expedite the construction of the bypass at Piler town in Rajampet Parliamentary Constituency.

SHRI P.V. MIDHUN REDDY (RAJAMPET): Madam Speaker, I want to submit that Piler town which is a part of my Rajampet Parliamentary Constituency. ...(*Interruptions*) There is a proposal to widen Piler town because National Highway 205 is passing through this town. ...(*Interruptions*) For this Piler town, a bypass construction was proposed in the year 2009 by the Ministry of Road Transport and Highways and it has been approved also. ...(*Interruptions*) An amount of Rs. 54 lakh has already been deposited by the Ministry for land acquisition. ...(*Interruptions*) We have seen a lot of agitations demanding construction of this bypass. ...(*Interruptions*) But for whatever reason, the work has not yet started. ...(*Interruptions*) So, I request the Government to take up construction of this bypass immediately and dispel the fears of the people of the area. ...(*Interruptions*)

माननीय अध्यक्ष : आप सब अपनी-अपनी सीट्स पर जाइये।

â€¦(*व्यवधान*)

माननीय अध्यक्ष : क्या आप सब इस पर डिस्कशन नहीं चाहते? क्यों आप सब रोज-रोज हंगामा करते हैं?

â€¦(*व्यवधान*)

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI ANANTHKUMAR): Madam Speaker, through you, I want to convey to all the Opposition parties that the Government of India is ready for a discussion on this *notebandi*. ...(*Interruptions*) We are ready for discussion. â€¦(*Interruptions*) If they want to start it today afternoon, we are ready. ...(*Interruptions*) If they want to start it on Monday, we are ready for that also. ...(*Interruptions*) Why are they obstructing the House? ...(*Interruptions*) Let them convert this debate into a discussion under Rule 193. We are ready to discuss it. ...(*Interruptions*)

HON. SPEAKER: If you want a discussion, I will allow. I am ready. I have already told you and the Government is also ready. Then why are you disturbing the House?

...(*Interruptions*)

SHRI MALLIKARJUN KHARGE (GULBARGA): Madam Speaker, a wrong impression should not go outside. ...(*Interruptions*) We are demanding Adjournment Motion under Rule 56 and we are ready to discuss it right now. You can start it. ...(*Interruptions*) We are ready for that. ...(*Interruptions*)

SHRI ANANTHKUMAR: Madam, to reply to hon. senior leader, I would like to say that the Opposition should not run away from the debate on black money, bad money and crime money. ...(*Interruptions*) We are ready for discussion and under what rule it should be taken up is your decision. ...(*Interruptions*) We are suggesting that there should be a discussion under Rule 193. ...(*Interruptions*) We are ready start the debate now. ...(*Interruptions*)

क्योंकि देश की 125 करोड़ जनता प्रधान मंत्री श्री नरेन्द्र भाई मोदी जी के इस डिजीजन के साथ हैं। ...(*व्यवधान*)

HON. SPEAKER: Sudipji, are you ready for a discussion under Rule 193?

...(*Interruptions*)

SHRI SUDIP BANDYOPADHYAY (KOLKATA UTTAR): I will reply. ...(*Interruptions*)

SHRI ANANTHKUMAR: We are ready for discussion. ...(*Interruptions*)

माननीय अध्यक्ष : बाकी लोगों को भी अपने इञ्चुज उठाने हैं।

â€¦(*व्यवधान*)

HON. SPEAKER: Dr. Jayavardhan, one minute. After hearing Sudipji, I would allow you.

SHRI SUDIP BANDYOPADHYAY : Madam, in response to what Ananthkumarji said...(*Interruptions*)

HON. SPEAKER: No response to Ananthkumarji. If you are ready for discussion, tell me. Discussion can be there.

...(*Interruptions*)

SHRI SUDIP BANDYOPADHYAY : We want discussion...(*Interruptions*)